

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

33

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.54/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 31/2008
NAME OF THE COMPANY	Maruthi Fastners Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Maruthi Fastners Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	ADV	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarinder Reddy	Adv <sup>7th</sup>	9246501212	P. Amarinder

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.



MEMBER (Technical)



MEMBER (Judicial)